

**INDRAPRASTHA LEGISLATIVE ASSEMBLY**

**Notice for Amendment to a Bill**

Place \_\_\_\_\_

Date \_\_\_\_\_

From

\_\_\_\_\_ M.L.A

To

The Secretary,  
Indraprastha Legislative Assembly

Sir,

Under the Rules of Procedure and Conduct of Business in the Indraprastha Legislative Assembly I give notice of the following amendment(s) to the \_\_\_\_\_ Bill, 2019 to be considered on \_\_\_\_\_:

Yours faithfully,

Member,  
Indraprastha Legislative Assembly